

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1619
ANSWERED ON 10/02/2026**

APPLICATIONS RECEIVED UNDER PMAY-G

1619. Shri RajkumarRoat:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and the number of applications received in the Scheduled Areas of Rajasthan under the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) during each of the last five years;**
- (b) the number of persons benefitted, applications rejected and applications pending;**
- (c) whether the Union Government has taken any steps with regard to situation where the scheduled areas, when a beneficiary woman obtains a divorce according to tribal customary practices (social divorce) and remarries elsewhere, many poor tribal families are deprived of the benefits of the PMAY-G because the woman is the head of the household; and**
- (d) whether the Government proposes to introduce flexibility in the PMAY-G keeping in view of the fact that in the said customary marriage practice prevalent among tribals as there is no legal documentation of divorce and such cases, if a woman has remarried and her husband or children need a house, they have to run around various departments and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 4.95 crore houses by March 2029 (including the target of previous phase i.e. 2.95 crore houses) by providing assistance to eligible rural households with basic amenities to attain the goal of

“Housing for All”. The Ministry of Rural Development has allocated a target of 4.14 crore houses to the States/UTs under PMAY-G, against which more than 3.87 crore houses have been sanctioned by the States and more than 2.95 crore houses have been completed as on 05.02.2026.

No application from households for inclusion under PMAY-G is required as the beneficiaries are identified from the Permanent Wait List (PWL) of PMAY-G based on SECC 2011 and finalized Awaas+, 2018 list. In Scheduled Areas of Rajasthan (in 08 districts) the number of persons benefitted under PMAY-G is 3,96,503.

Further, The Union Cabinet has approved the continuation of PMAY-G till March, 2029 for construction of 2 crore more houses. The Government of India has approved the conduct of exercise for updating the Awaas + 2018 list for identifying additional eligible rural households for getting benefits under the scheme using modified exclusion criteria. In line with the approval of the Government of India, survey was conducted through Awaas + 2024 Mobile App for the identification of additional eligible rural households under the scheme. The App had provision for both self-survey and assisted survey through pre-registered surveyors.

The initial timeline for completion of the Awaas+ 2024 survey was 31.03.2025 which was extended till 30th April 2025 and then till 15th May 2025 for all States/ UTs. Thereafter, the States/UTs who requested for extension in timeline were granted additional time for completion of the survey exercise. At present, the States/UTs are conducting the corroboration of Self-Survey cases and verification and deletion of survey cases flagged by the System. This step is to be completed prior to generation of the Gram Panchayat wise Priority lists from the Awaas+ 2024 household survey. Thereafter, the procedure prescribed in the existing Framework For Implementation (FFI) of the PMAY-G is followed for finalization of the Permanent Waiting List (PWL) by organizing Gram Sabha meetings and completion of Appellate Process.

(c) & (d): At present, there is no such proposal pending with the Ministry. The PMAY-G guidelines provide sanctioning of the house in the names of women, or jointly with their husbands, except for cases involving widows, separated, unmarried, or transgender individuals. To ensure the assistance is targeted to those who are genuinely deprived, the housing parameters in the SECC 2011 data and Awaas+ list are used for identifying households and then verified by Gram Sabhas.
